

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM NO. 202
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and EMAAR MGF Land Ltd.

.... Applicant/petitioners

Order under Section 230-232

-

Order delivered on 18.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

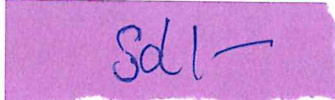
SH. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

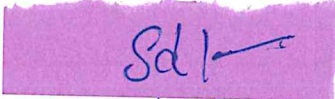
For the Applicant -

ORDER

List the matter on 11.03.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)